

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 370/TT/2020

Coram:

Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Date of order: 08.12.2022

In the matter of:

Corrigendum to order dated 5.9.2022 in Petition No. 370/TT/2020.

In the matter of:

Approval under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 for truing up of transmission tariff of 2014-19 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff of 2019-24 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for **Asset-1** at Raigarh Sub-station comprising of 1a) 765 kV D/C Raigarh Pooling Station (Kotra)-Raigarh Pooling Station (Tamnar) Transmission Line alongwith associated bays, 1b) 765/400 kV, 1500 MVA, ICT-1 at Raigarh Pooling Station (near Tamnar) along with associated bays, 1c) 765 kV, 240 MVA, Bus Reactor at Raigarh Pooling Station (near Tamnar) along with associated bays, 1d) 765/400 kV, 1500 MVA ICT-2 at Raigarh Pooling Station (near Tamnar) along with associated bays, 1e) 765/400 kV, 1500 MVA ICT-3 at Raigarh Pooling Station (near Tamnar) along with associated bays; **Asset 2a:** 765 kV D/C Champa Pooling Station-Raipur Pooling Station Transmission Line alongwith associated bays at Raipur Pooling Station only; **Asset 2b:** Bay Extension, at 765 kV Raipur Pooling Station with Line shunt reactor for 765 kV Champa-1 Line Bay-Charged as Bus Reactor; **Asset 3a:** 765 kV S/C Champa Pooling Station-Dharamjaygarh Sub-station Transmission Line & Bays at Dharamjaygarh Sub-station only; **Asset 3b:** Raigarh Pooling Station (near Kotra) - Champa Pooling Station 765 kV S/C Transmission Line along with associated bays and one no. bay at Champa Pooling Station for One ckt. of Champa Pooling Station - Raipur Pooling Station 765 kV D/C Transmission Line; **Asset 3c:** 765/400 kV 1500 MVA ICT-1 along with associated bays at Champa Pooling Station ; **Asset 3d:** 1500 MVA, 765/400 kV Auto Transformer-2 alongwith associated bays at Champa; **Asset 3e:** 765 kV, 3 x 80 MVA Bus Reactor alongwith associated bays at Champa Pooling Station; **Asset 3f:** 400 kV, 80 MVA Bus Reactors alongwith associated bays at Champa Pooling Station; **Asset 3g:** 765/400 kV 1500 MVA ICT-3 & ICT-4 along with associated bays at

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Champa Pooling Station; **Asset 3h:** 765/400 kV 1500 MVA ICT-5 along with associated bays at Champa Pooling Station; **Asset 3i:** 765/400 kV 1500 MVA ICT-6 along with associated bays at Champa Pooling Station; **Asset 3j:** one no. 765 kV Dharamjaygarh line bay for 765 kV S/C Champa Pooling Station - Dharamjaygarh Sub-station Transmission Line at 765/400 kV Champa Pooling Station; and **Asset 3k:** One no. 765 kV bay at Champa for one ckt. of Champa Pooling Station - Raipur Pooling Station 765 kV D/C Transmission Line under “Establishment of pooling stations at Champa and Raigarh (near Tamnar) for IPP Generation projects in Chattisgarh (IPP-B)” in the Western Region.

And in the matter of:

Power Grid Corporation of India Limited
SAUDAMINI, Plot No-2,
Sector-29, Gurgaon-122 001 (Haryana).

.....**Petitioner**

Vs.

1. Madhya Pradesh Power Management Company Limited,
Shakti Bhawan, Rampur,
Jabalpur-482008.
2. Madhya Pradesh Power Transmission Company Limited,
Shakti Bhawan, Rampur,
Jabalpur-482008.
3. Madhya Pradesh Audyogik Kendra,
Vikas Nigam (Indore) Limited,
3/54, Press Complex, Agra-Bombay Road,
Indore-452008.
4. Maharashtra State Electricity Distribution Co. Limited,
Hongkong Bank Building, 3rd Floor,
M.G. Road, Fort, Mumbai-400 001.
5. Maharashtra State Electricity Transmission Company Limited,
Prakashganga, 6th Floor, Plot No. C-19, E-Block,
Bandra Kurla Complex, Bandra (East)
Mumbai-400051.
6. Gujarat Urja Vikas Nigam Limited,
Sardar Patel Vidyut Bhawan,
Race Course Road,
Vadodara-390007.
7. Electricity Department,
Government of Goa, Vidyut Bhawan, Panaji,
Near Mandvi Hotel, Goa-403001.



8. Electricity Department,
Administration of Daman & Diu,
Daman-396210.
9. Electricity Department,
Administration of Dadra Nagra Haveli,
U.T. Silvassa-396230.
10. Chhattisgarh State Power Transmission Company Limited,
Office of the Executive Director (C&P),
State Load Despatch Building, Dangania,
Raipur – 492013.
11. Chhattisgarh State Power Distribution Company Limited,
P.O. Sunder Nagar, Dangania,
Raipur, Chhattisgarh.

...Respondent(s)

CORRIGENDUM

The Commission vide order dated 5.9.2022 in Petition No. 370/TT/2020 had tried up transmission tariff of 2014-19 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 (hereinafter referred to as “the 2014 Tariff Regulations”) and determined transmission tariff for the period from 1.4.2019 to 31.3.2024 under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 (hereinafter referred to as “the 2019 Tariff Regulations”) in respect of the following transmission assets under “Establishment of Pooling Stations at Champa and Raigarh (near Tamnar) for IPP Generation projects in Chattisgarh (IPP-B)” in the Western Region”:

- i. **Asset-1:** At Raigarh Sub-station comprising of 1a) 765 kV D/C Raigarh Pooling Station (Kotra)-Raigarh Pooling Station (Tamnar) Transmission Line alongwith associated bays, 1b) 765/400 kV, 1500 MVA, ICT-1 at Raigarh Pooling Station (near Tamnar) along with associated bays, 1c) 765 kV, 240 MVA, Bus Reactor at Raigarh Pooling Station (near Tamnar) along with associated bays, 1d) 765/400 kV, 1500 MVA ICT-2 at Raigarh Pooling Station (near Tamnar) along with associated bays, 1e) 765/400 kV, 1500 MVA ICT-3 at Raigarh Pooling Station (near Tamnar) along with associated bays;
- ii. **Asset 2a:** 765 kV D/C Champa Pooling Station-Raipur Pooling Station Transmission Line alongwith associated bays at Raipur Pooling Station only;



- iii. **Asset 2b:** Bay Extension, at 765 kV Raipur Pooling Station with Line shunt reactor for 765 kV Champa-1 Line Bay-Charged as Bus Reactor;
- iv. **Asset 3a:** 765 kV S/C Champa Pooling Station-Dharamjaygarh Sub-station Transmission Line & Bays at Dharamjaygarh Sub-station only;
- v. **Asset 3b:** Raigarh Pooling Station (near Kotra) - Champa Pooling Station 765 kV S/C Transmission Line along with associated bays and one number bay at Champa Pooling Station for One ckt. of Champa Pooling Station - Raipur Pooling Station 765 kV D/C Transmission Line;
- vi. **Asset 3c:** 765/400 kV 1500 MVA ICT-1 along with associated bays at Champa Pooling Station;
- vii. **Asset 3d:** 1500 MVA, 765/400 kV Auto Transformer-2 alongwith associated bays at Champa;
- viii. **Asset 3e:** 765 kV, 3 x 80 MVAr Bus Reactor alongwith associated bays at Champa Pooling Station;
- ix. **Asset 3f:** 400 kV, 80 MVAr Bus Reactors alongwith associated bays at Champa Pooling Station;
- x. **Asset 3g:** 765/400 kV 1500 MVA ICT-3 & ICT4 along with associated bays at Champa Pooling Station;
- xi. **Asset 3h:** 765/400 kV 1500 MVA ICT-5 along with associated bays at Champa Pooling Station;
- xii. **Asset 3i:** 765/400 kV 1500 MVA ICT-6 along with associated bays at Champa Pooling Station;
- xiii. **Asset 3j:** One number 765 kV Dharamjaygarh line bay for 765 kV S/C Champa Pooling Station-Dharamjaygarh Sub-station Transmission Line at 765/400 kV Champa Pooling Station; and
- xiv. **Asset 3k:** One number 765 kV bay at Champa for one ckt. of Champa Pooling Station - Raipur Pooling Station 765 kV D/C Transmission Line

2. Certain inadvertent errors have been observed in order dated 5.9.2022 while calculating the Interest During Construction (IDC) for Asset-3e, Asset-3g and Asset-3i which has consequential impact on the components of transmission tariff and the Annual Fixed Charges (AFC) allowed for Asset-3e, Asset-3g and Asset-3i for 2014-19 and 2019-24 tariff periods. These inadvertent errors are being rectified in exercise of powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

3. Accordingly, the following changes are made to the order dated 5.9.2022 in Petition No. 370/TT/2020.

- i) The table under paragraph 26 is corrected as follows:



(₹ in lakh)

Assets	IDC as per Auditor's Certificate	IDC disallowed due to computational difference	IDC Allowed
Asset-1	2869.29	0.00	2869.29
Asset-2a	5522.82	0.00	5522.82
Asset-2b	233.21	0.00	233.21
Asset-3a	848.72	0.00	848.72
Asset-3b	1174.89	0.00	1174.89
Asset-3c	275.06	0.00	275.06
Asset-3d	194.61	0.00	194.61
Asset-3e	487.69	9.12	478.57
Asset-3f	124.42	0.00	124.42
Asset-3g	923.75	2.38	921.37
Asset-3h	762.98	1.11	761.87
Asset-3i	632.60	0.00	632.60
Asset-3j	164.46	0.00	164.46
Asset-3k	213.11	1.11	212.00

ii) The table under paragraph 27 is corrected as follows:

(₹ in lakh)

Assets	IDC allowed in this order	IDC Discharged upto COD	IDC discharged during 2014-15	IDC discharged during 2015-16	IDC discharged during 2016-17	IDC discharged during 2017-18
Asset-1	2869.29	2608.67	260.62	0.00	0.00	0.00
Asset-2a	5522.82	3794.14	1726.07	2.61	0.00	0.00
Asset-2b	233.21	153.34	79.87	0.00	0.00	0.00
Asset-3a	848.72	552.03	296.69	0.00	0.00	0.00
Asset-3b	1174.89	986.36	0.00	188.53	0.00	0.00
Asset-3c	275.06	167.89	0.00	107.17	0.00	0.00
Asset-3d	194.61	168.75	0.00	0.00	25.86	0.00
Asset-3e	478.57	366.21	0.00	0.00	112.36	0.00
Asset-3f	124.42	85.73	0.00	0.00	38.69	0.00
Asset-3g	921.37	642.49	0.00	0.00	184.10	94.77
Asset-3h	761.87	507.58	0.00	0.00	241.59	12.70
Asset-3i	632.60	546.79	0.00	0.00	62.83	22.98
Asset-3j	164.46	134.20	0.00	0.00	13.24	17.02
Asset-3k	212.00	116.24	0.00	0.00	91.03	4.73



iii) The table under paragraph 37 is corrected as follows:

(₹ in lakh)

Assets	Capital Cost claimed as on COD/2014 (Auditor's Certificate) (A)	IDC disallowed (B)	Excess Initial Spares Disallowed (C)	IEDC disallowed(D)	Undischarged IDC as on COD (E)	Capital cost approved as on COD (F=A-B-C-D-E)
Asset-1	48273.21**	0.00	55.46	0.00	0.00	48217.75
Asset-2a	64391.53	0.00	191.10	0.00	1728.68	62471.75
Asset-2b	3294.36	0.00	0.00	0.00	79.87	3214.49
Asset-3a	11932.25	0.00	0.00	0.00	296.69	11635.56
Asset-3b	20331.63	0.00	0.00	0.00	188.53	20143.10
Asset-3c	2953.05	0.00	0.00	0.00	107.17	2845.88
Asset-3d	2587.47	0.00	0.00	0.00	25.86	2561.61
Asset-3e	3594.17	9.12	0.00	0.00	112.36	3472.69
Asset-3f	1485.00	0.00	0.00	0.00	38.69	1446.31
Asset-3g	9956.75	2.38	0.00	0.00	278.87	9675.50
Asset-3h	6558.50	1.11	0.00	0.00	254.29	6303.10
Asset-3i	7671.86	0.00	0.00	0.00	85.81	7586.05
Asset-3j	1442.80	0.00	0.00	0.00	30.26	1412.54
Asset-3k	2115.60	1.11	0.00	0.00	95.76	2018.73

** On cash basis excluding un-discharged IDC

iv) The table under paragraph 42 is corrected as follows:

(₹ in lakh)

Assets	RCE Apportioned approved cost	Expenditure up to COD/ 2014	ACE					Capital cost as on 31.3.2019
			2014-15	2015-16	2016-17	2017-18	2018-19	
Asset-1	57433.59	48217.75	3954.91	996.85	381.53	671.68	103.84	54326.56
Asset-2a	72086.59	62471.75	4998.32	966.68	451.83	22.04	0.00	68910.62
Asset-2b	3973.34	3214.49	245.19	19.28	235.06	10.55	0.00	3724.57
Asset-3a	14489.67	11635.56	1124.97	280.10	192.08	11.97	0.00	13244.68
Asset-3b	31478.63	20143.10		1687.69	2290.22	2600.25	77.66	26798.92
Asset-3c	7349.64	2845.88		2290.02	2198.03	0.00	0.00	7333.93
Asset-3d	4958.15	2561.61		2.93	1108.15	394.23	885.84	4952.76
Asset-3e	5125.32	3472.69		3.12	1007.58	7.18	537.14	5027.71
Asset-3f	1977.08	1446.31		3.43	182.27	122.04	18.00	1772.05
Asset-3g	11944.47	9675.49			745.65	1338.62	134.89	11894.66
Asset-3h	6927.78	6303.10			544.01	28.77	49.63	6925.51
Asset-3i	9568.92	7586.05			648.37	267.23	599.20	9100.85
Asset-3j	1563.58	1412.54			48.20	90.31	0.00	1551.05



Assets	RCE Apportioned approved cost	Expenditure up to COD/ 2014	ACE					Capital cost as on 31.3.2019
			2014-15	2015-16	2016-17	2017-18	2018-19	
Asset-3k	2181.28	2018.73			118.98	24.99	0.00	2162.70

v) The tables under paragraph 43 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:

Asset-3e

Particulars	Capital Cost as on COD (₹ in lakh)	(in %)	ACE during 2014-19 (₹ in lakh)	(in %)	Capital Cost as on 31.3.2019 (₹ in lakh)	(in %)
Debt	2430.88	70.00	1088.51	70.00	3519.39	70.00
Equity	1041.81	30.00	466.50	30.00	1508.31	30.00
Total	3472.69	100.00	1555.02	100.00	5027.71	100.00

Asset-3g

Particulars	Capital Cost as on COD (₹ in lakh)	(in %)	ACE during 2014-19 (₹ in lakh)	(in %)	Capital Cost as on 31.3.2019 (₹ in lakh)	(in %)
Debt	6772.85	70.00	1553.42	70.00	8326.26	70.00
Equity	2902.65	30.00	665.75	30.00	3568.40	30.00
Total	9675.49	100.00	2219.16	100.00	11894.66	100.00

Asset-3i

Particulars	Capital Cost as on COD (₹ in lakh)	(in %)	ACE during 2014-19 (₹ in lakh)	(in %)	Capital Cost as on 31.3.2019 (₹ in lakh)	(in %)
Debt	5310.24	70.00	1060.36	70.00	6370.60	70.00
Equity	2275.82	30.00	454.44	30.00	2730.26	30.00
Total	7586.05	100.00	1514.80	100.00	9100.85	100.00



- vi) The tables under paragraph 45 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:

(₹ in lakh)

	Particulars	Asset-3e			
		2015-16 (pro-rata 6 days)	2016-17	2017-18	2018-19
	Depreciation				
A	Opening Gross Block	3472.69	3475.81	4483.39	4490.57
B	Additional Capitalisation	3.12	1007.58	7.18	537.14
C	Closing Gross Block (A+B)	3475.81	4483.39	4490.57	5027.71
D	Average Gross Block (A+C)/2	3474.25	3979.60	4486.98	4759.14
E	Weighted Average Rate of Depreciation (in %)	4.98	5.01	5.03	5.03
F	Aggregate Depreciable Value	3126.83	3581.64	4038.28	4283.22
G	Balance useful life of the asset	25.00	25.00	24.00	23.00
H	Lapsed life	0.00	0.00	1.00	2.00
I	Depreciation during the year	2.84	199.25	225.49	239.39
J	Cumulative depreciation	2.84	202.08	427.57	666.97
K	Remaining Depreciable Value (F-J)	3123.99	3379.55	3610.70	3616.25

(₹ in lakh)

	Particulars	Asset-3g		
		2016-17 (pro-rata 103 days)	2017-18	2018-19
	Depreciation			
A	Opening Gross Block	9675.49	10421.14	11759.77
B	Additional Capitalisation	745.65	1338.62	134.89
C	Closing Gross Block (A+B)	10421.14	11759.77	11894.66
D	Average Gross Block (A+C)/2	10048.32	11090.46	11827.21
E	Weighted Average Rate of Depreciation (in %)	5.07	5.07	5.06
F	Aggregate Depreciable Value	9043.49	9981.41	10644.49
G	Balance useful life of the asset	20.00	20.00	19.00
H	Lapsed life	0.00	0.00	1.00
I	Depreciation during the year	143.84	562.74	598.98
J	Cumulative depreciation	143.84	706.58	1305.56
K	Remaining Depreciable Value (F-J)	8899.65	9274.83	9338.93

(₹ in lakh)

	Particulars	Asset-3i		
		2016-17 (pro-rata 181 days)	2017-18	2018-19
	Depreciation			
A	Opening Gross Block	7586.05	8234.42	8501.65



	Particulars	Asset-3i		
		2016-17 (pro-rata 181 days)	2017-18	2018-19
B	Additional Capitalisation	648.37	267.23	599.20
C	Closing Gross Block (A+B)	8234.42	8501.65	9100.85
D	Average Gross Block (A+C)/2	7910.24	8368.04	8801.25
E	Weighted Average Rate of Depreciation (in %)	5.09	5.08	5.03
F	Aggregate Depreciable Value	7119.21	7531.23	7921.13
G	Balance useful life of the asset	20.00	20.00	19.00
H	Lapsed life	0.00	0.00	1.00
I	Depreciation during the year	199.52	425.14	442.44
J	Cumulative depreciation	199.52	624.66	1067.10
K	Remaining Depreciable Value (F-J)	6919.69	6906.58	6854.03

vii) The tables under paragraph 46 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:

Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
	Asset-3e				
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015		#	#	#	#
Claimed by the Petitioner in the instant petition		2.84	199.96	226.43	240.34
Allowed after true-up in this order		2.84	199.25	225.49	239.39
	Asset-3g				
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015			*	*	*
Claimed by the Petitioner in the instant petition			144.67	565.77	602.06
Allowed after true-up in this order			143.84	562.74	598.98
	Asset-3i				
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015			*	*	*
Claimed by the Petitioner in the instant petition			200.98	428.09	445.40
Allowed after true-up in this order			199.52	425.14	442.44

Tariff for Asset-3e was allowed as a combined asset *vide* order dated 31.5.2016 in Petition No. 260/TT/2015.

* Tariff for Asset-3g and 3i was allowed as a combined asset *vide* order dated 31.5.2016 in Petition No. 260/TT/2015.



viii) The tables under paragraph 47 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:

(₹ in lakh)

	Particulars	Asset-3e			
		2015-16 (pro-rata 6 days)	2016- 17	2017- 18	2018- 19
	Interest on Loan				
A	Gross Normative Loan	2430.88	2433.07	3138.37	3143.40
B	Cumulative Repayments upto Previous Year	0.00	2.84	202.08	427.57
C	Net Loan-Opening (A-B)	2430.88	2430.23	2936.29	2715.82
D	Additions	2.18	705.30	5.03	376.00
E	Repayment during the year	2.84	199.25	225.49	239.39
F	Net Loan-Closing (C+D-E)	2430.23	2936.29	2715.82	2852.42
G	Average Loan (C+F)/2	2430.56	2683.26	2826.05	2784.12
H	Weighted Average Rate of Interest on Loan (in %)	8.9898	8.7289	8.3209	8.2178
H	Interest on Loan (G*H)	3.58	234.22	235.15	228.79

(₹ in lakh)

	Particulars	Asset-3g		
		2016-17 (pro-rata 103 days)	2017-18	2018-19
	Interest on Loan			
A	Gross Normative Loan	6772.85	7294.80	8231.84
B	Cumulative Repayments upto Previous Year	0.00	143.84	706.58
C	Net Loan-Opening (A-B)	6772.85	7150.96	7525.26
D	Additions	521.96	937.04	94.42
E	Repayment during the year	143.84	562.74	598.98
F	Net Loan-Closing (C+D-E)	7150.96	7525.26	7020.70
G	Average Loan (C+F)/2	6961.90	7338.11	7272.98
H	Weighted Average Rate of Interest on Loan (in %)	8.3899	8.2774	8.2055
H	Interest on Loan (G*H)	164.83	607.40	596.78

(₹ in lakh)

	Particulars	Asset-3i		
		2016-17 (pro-rata 181 days)	2017-18	2018-19
	Interest on Loan			
A	Gross Normative Loan	5310.24	5764.09	5951.16
B	Cumulative Repayments upto Previous Year	0.00	199.52	624.66
C	Net Loan-Opening (A-B)	5310.24	5564.58	5326.50
D	Additions	453.86	187.06	419.44
E	Repayment during the year	199.52	425.14	442.44
F	Net Loan-Closing (C+D-E)	5564.58	5326.50	5303.50
G	Average Loan (C+F)/2	5437.41	5445.54	5315.00



	Particulars	Asset-3i		
		2016-17 (pro-rata 181 days)	2017-18	2018-19
H	Weighted Average Rate of Interest on Loan (in %)	6.8757	6.9223	6.9621
H	Interest on Loan (G*H)	185.39	376.96	370.04

ix) The tables under paragraph 48 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:

Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Asset-3e					
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015		#	#	#	#
Claimed by the Petitioner in the instant petition		3.58	234.47	235.59	229.14
Allowed after true-up in this order		3.58	234.22	235.15	228.79
Asset-3g					
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015			*	*	*
Claimed by the Petitioner in the instant petition			164.83	607.31	596.48
Allowed after true-up in this order			164.83	607.40	596.78
Asset-3i					
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015			*	*	*
Claimed by the Petitioner in the instant petition			185.37	376.75	369.67
Allowed after true-up in this order			185.39	376.96	370.04

Tariff for Asset-3e was allowed as a combined asset *vide* order dated 31.5.2016 in Petition No. 260/TT/2015

* Tariff for Asset-3g and 3i was allowed as a combined asset *vide* order dated 31.5.2016 in Petition No. 260/TT/2015

x) The tables under paragraph 52 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:



(₹ in lakh)

	Particulars	Asset-3e			
		2015-16 (pro-rata 6 days)	2016-17	2017-18	2018-19
	Return on Equity				
A	Opening Equity	1041.81	1042.74	1345.02	1347.17
B	Additions	0.94	302.27	2.15	161.14
C	Closing Equity (A+B)	1042.74	1345.02	1347.17	1508.31
D	Average Equity (A+C)/2	1042.28	1193.88	1346.09	1427.74
E	Return on Equity (Base Rate) (in %)	15.50	15.50	15.50	15.50
F	MAT Rate for respective year (in %)	21.34	21.34	21.34	21.55
G	Rate of Return on Equity (in %)	19.71	19.71	19.71	19.76
H	Return on Equity (D*G)	3.37	235.25	265.25	282.09

(₹ in lakh)

	Particulars	Asset-3g		
		2016-17 (pro-rata 103 days)	2017-18	2018-19
	Return on Equity			
A	Opening Equity	2902.65	3126.34	3527.93
B	Additions	223.70	401.59	40.47
C	Closing Equity (A+B)	3126.34	3527.93	3568.40
D	Average Equity (A+C)/2	3014.50	3327.14	3548.16
E	Return on Equity (Base Rate) (in %)	15.50	15.50	15.50
F	MAT Rate for respective year (in %)	21.34	21.34	21.55
G	Rate of Return on Equity (in %)	19.71	19.71	19.76
H	Return on Equity (D*G)	167.62	655.61	701.05

(₹ in lakh)

	Particulars	Asset-3i		
		2016-17 (pro-rata 181 days)	2017-18	2018-19
	Return on Equity			
A	Opening Equity	2275.82	2470.33	2550.50
B	Additions	194.51	80.17	179.76
C	Closing Equity (A+B)	2470.33	2550.50	2730.26
D	Average Equity (A+C)/2	2373.07	2510.41	2640.38
E	Return on Equity (Base Rate) (in %)	15.50	15.50	15.50
F	MAT Rate for respective year (in %)	21.34	21.34	21.55
G	Rate of Return on Equity (in %)	19.71	19.71	19.76
H	Return on Equity (D*G)	231.89	494.68	521.69

- xi) The tables under paragraph 53 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:



Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Asset-3e					
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015		#	#	#	#
Claimed by the Petitioner in the instant petition		3.37	235.53	265.79	282.63
Allowed after true-up in this order		3.37	235.25	265.25	282.09
Asset-3g					
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015			*	*	*
Claimed by the Petitioner in the instant petition			167.64	655.71	701.19
Allowed after true-up in this order			167.62	655.61	701.05
Asset-3i					
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015			*	*	*
Claimed by the Petitioner in the instant petition			231.88	494.67	521.68
Allowed after true-up in this order			231.89	494.68	521.69

Tariff for Asset-3e was allowed as a combined asset *vide* order dated 31.5.2016 in Petition No. 260/TT/2015

* Tariff for Asset-3g and 3i was allowed as a combined asset *vide* order dated 31.5.2016 in Petition No. 260/TT/2015

- xii) The tables under paragraph 58 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:

(₹ in lakh)					
	Particulars	Asset-3e			
		2015-16 (pro-rata 6 days)	2016-17	2017-18	2018-19
	Interest on Working Capital				
A	Working Capital for O&M Expenses (O&M Expenses for one month)	7.27	7.51	7.76	8.02
B	Working Capital for Maintenance Spares (15% of O&M Expenses)	13.08	13.52	13.97	14.43
C	Working Capital for Receivables (equivalent to two months of Annual Fixed Charges/Annual Transmission Charges)	117.13	129.87	140.14	144.84
D	Total Working Capital (A+B+C)	137.48	150.90	161.87	167.29



	Particulars	Asset-3e			
		2015-16 (pro-rata 6 days)	2016-17	2017-18	2018-19
E	Rate of Interest (in %)	13.50	13.50	13.50	13.50
F	Interest of Working Capital (D*E)	0.30	20.37	21.85	22.58

(₹ in lakh)

	Particulars	Asset-3g		
		2016-17 (pro-rata 103 days)	2017-18	2018-19
	Interest on Working Capital			
A	Working Capital for O&M Expenses (O&M Expenses for one month)	25.75	26.60	27.49
B	Working Capital for Maintenance Spares (15% of O&M Expenses)	46.35	47.89	49.47
C	Working Capital for Receivables (equivalent to two months of Annual Fixed Charges/Annual Transmission Charges)	341.63	366.92	380.87
D	Total Working Capital (A+B+C)	413.72	441.40	457.83
E	Rate of Interest (in %)	12.80	12.80	12.80
F	Interest of Working Capital (D*E)	14.94	56.50	58.60

(₹ in lakh)

	Particulars	Asset-3i		
		2016-17 (pro-rata 181 days)	2017-18	2018-19
	Interest on Working Capital			
A	Working Capital for O&M Expenses (O&M Expenses for one month)	12.87	13.30	13.74
B	Working Capital for Maintenance Spares (15% of O&M Expenses)	23.17	23.94	24.74
C	Working Capital for Receivables (equivalent to two months of Annual Fixed Charges/Annual Transmission Charges)	238.92	248.83	256.13
D	Total Working Capital (A+B+C)	274.96	286.08	294.61
E	Rate of Interest (in %)	12.80	12.80	12.80
F	Interest of Working Capital (D*E)	17.45	36.62	37.71

xiii) The tables under paragraph 59 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:

Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
	Asset-3e				
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015		#	#	#	#



Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Claimed by the Petitioner in the instant petition		0.30	20.40	21.90	22.63
Allowed after true-up in this order		0.30	20.37	21.85	22.58
Asset-3g					
Approved vide order dated 31.5.2016 in Petition No. 260/TT/2015			*	*	*
Claimed by the Petitioner in the instant petition			14.96	56.57	58.67
Allowed after true-up in this order			14.94	56.50	58.60
Asset-3i					
Approved vide order dated 31.5.2016 in Petition No. 260/TT/2015			*	*	*
Claimed by the Petitioner in the instant petition			17.49	36.68	37.77
Allowed after true-up in this order			17.45	36.62	37.71

Tariff for Asset-3e was allowed as a combined asset vide order dated 31.5.2016 in Petition No. 260/TT/2015

* Tariff for Asset-3g and 3i was allowed as a combined asset vide order dated 31.5.2016 in Petition No. 260/TT/2015

- xiv) The tables under paragraph 60 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:

		(₹ in lakh)			
	Particulars	Asset-3e			
		2015-16 (pro-rata 6 days)	2016-17	2017-18	2018-19
	Annual Transmission Charges				
A	Depreciation	2.84	199.25	225.49	239.39
B	Interest on Loan	3.58	234.22	235.15	228.79
C	Return on Equity	3.37	235.25	265.25	282.09
D	O&M Expenses	1.43	90.12	93.11	96.20
E	Interest on Working Capital	0.30	20.37	21.85	22.58
F	Total (A+B+C+D+E)	11.52	779.21	840.85	869.05



(₹ in lakh)

	Particulars	Asset-3g		
		2016-17 (pro-rata 103 days)	2017-18	2018-19
	Annual Transmission Charges			
A	Depreciation	143.84	562.74	598.98
B	Interest on Loan	164.83	607.40	596.78
C	Return on Equity	167.62	655.61	701.05
D	O&M Expenses	87.19	319.24	329.82
E	Interest on Working Capital	14.94	56.50	58.60
F	Total (A+B+C+D+E)	578.42	2201.49	2285.24

(₹ in lakh)

	Particulars	Asset-3i		
		2016-17 (pro-rata 181 days)	2017-18	2018-19
	Annual Transmission Charges			
A	Depreciation	199.52	425.14	442.44
B	Interest on Loan	185.39	376.96	370.04
C	Return on Equity	231.89	494.68	521.69
D	O&M Expenses	76.61	159.62	164.91
E	Interest on Working Capital	17.45	36.62	37.71
F	Total (A+B+C+D+E)	710.86	1493.01	1536.78

- xv) The tables under paragraph 61 w.r.t. Asset-3e, Asset-3g and Asset-3i are corrected as follows:

Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
	Asset-3e				
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015		#	#	#	#
Claimed by the Petitioner in the instant petition		11.52	780.48	842.82	870.94
Allowed after true-up in this order		11.52	779.21	840.85	869.05
	Asset-3g				
Approved <i>vide</i> order dated 31.5.2016 in Petition No. 260/TT/2015			*	*	*
Claimed by the Petitioner in the instant petition			579.29	2204.60	2288.22
Allowed after true-up in this order			578.42	2201.49	2285.24
	Asset-3i				



Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Approved vide order dated 31.5.2016 in Petition No. 260/TT/2015			*	*	*
Claimed by the Petitioner in the instant petition			712.33	1495.81	1539.43
Allowed after true-up in this order			710.86	1493.02	1536.79

Tariff for Asset-3e was allowed as a combined asset vide order dated 31.5.2016 in Petition No. 260/TT/2015

* Tariff for Asset-3g and 3i was allowed as a combined asset vide order dated 31.5.2016 in Petition No. 260/TT/2015

- xvi) Consequent upon rectification as above, the Effective Date of Commercial Operation (E-COD) in paragraph 64 of the order dated 5.9.2022 is corrected and be read as follows:

Assets	Trued-up Capital Cost as on 31.3.2019 (₹ in lakh)	COD	No. of days from COD of Asset from COD of Project	Weight of cost	Weighted days
Asset-1	54326.56	17.11.2013	1134	24.95%	282.88
Asset-2a	68910.62	24.5.2014	946	31.65%	299.41
Asset-2b	3724.57	26.5.2014	944	1.71%	16.15
Asset-3a	13244.68	24.5.2014	946	6.08%	57.55
Asset-3b	26798.92	31.5.2015	574	12.31%	70.65
Asset-3c	7333.93	13.6.2015	561	3.37%	18.90
Asset-3d	4952.76	26.3.2016	274	2.27%	6.23
Asset-3e	5027.71	26.3.2016	274	2.31%	6.33
Asset-3f	1772.05	27.3.2016	273	0.81%	2.22
Asset-3g	11894.66	19.12.2016	6	5.46%	0.33
Asset-3h	6925.51	2.10.2016	84	3.18%	2.67
Asset-3i	9100.85	2.10.2016	84	4.18%	3.51
Asset-3j	1551.05	25.12.2016	0	0.71%	0.00
Asset-3k	2162.70	25.12.2016	0	0.99%	0.00
Total	217726.56				766.83
E-COD (latest COD – total weighted days)					19.11.2014

- xvii) Consequent upon rectification as above, the Weighted Average Life (WAL) of the assets in paragraph 67 of the order dated 5.9.2022 is corrected and be read as follows:



Particulars	Life (in years) (1)	Capital Cost as on 31.3.2019 (₹ in lakh) (2)	Weighted Cost (₹ in lakh) (3) = (1) * (2)	Weighted Avg. Life of Asset (in years) (4) = (3) / (2)
Building Civil Works & Colony	25.00	15038.88	375972.04	30.30 years (rounded off to 30 years)
Transmission Line	35.00	114527.75	4008471.42	
Sub Station	25.00	82808.70	2070217.50	
PLCC	15.00	557.85	8367.73	
I.T. Equipment	6.67	416.86	2779.09	
Total		213350.05	6465807.79	

xviii) Consequent upon rectification as above, paragraph 68 is corrected as follows:

“68. The WAL as on 1.4.2019 as determined above is applicable prospectively (i.e. for 2019-24 tariff period onwards) and no retrospective adjustment of depreciation in previous tariff period is required to be done. As discussed above, E-COD of the assets is 19.11.2014 and the lapsed life of the project as a whole works out as 4 years as on 1.4.2019 (i.e. the number of completed years as on 1.4.2019 from E-COD). Accordingly, WAL has been used to determine the remaining useful life as on 31.3.2019 to be 26 years.”

xix) Consequent upon rectification as above, paragraph 70 is corrected as follows:

“70. The Petitioner has claimed capital cost of ₹217986.81 lakh as on 31.3.2019. Admitted capital cost of ₹217726.56 lakh has been considered as opening capital cost as on 31.3.2019 for determination of tariff in accordance with Regulation 19 of the 2019 Tariff Regulations.”

xx) The table under paragraph 72 is corrected as follows:



(₹ in lakh)

Capital Cost as on 31.3.2019	Additional Initial Spares as per APTEL's Judgment dated 14.9.2019	Capital Cost as on 1.4.2019
217726.56	80.27	217806.83

xxi) The table under paragraph 76 is corrected as follows:

(₹ in lakh)

Capital Cost as on 1.4.2019	ACE 2019-24					Capital Cost as on 31.3.2024
	2019-20	2020-21	2021-22	2022-23	2023-24	
217806.83	761.99	0.00	0.00	0.00	0.00	218568.82

xxii) The table under paragraph 78 is corrected as follows:

Particulars	Capital Cost as on 1.4.2019 (₹ in lakh)	(in %)	Capital Cost as on 31.3.2024 (₹ in lakh)	(in %)
Debt	152464.78	70.00	152998.17	70.00
Equity	65342.05	30.00	65570.65	30.00
Total	217806.83	100.00	218568.82	100.00

xxiii) The table under paragraph 80 is corrected as follows:

(₹ in lakh)

	Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
	Depreciation					
A	Opening Gross Block	217806.83	218568.82	218568.82	218568.82	218568.82
B	Additional Capitalisation	761.99	0.00	0.00	0.00	0.00
C	Closing Gross Block (A+B)	218568.82	218568.82	218568.82	218568.82	218568.82
E	Average Gross Block (A+C)/2	218187.83	218568.82	218568.82	218568.82	218568.82
D	Freehold Land	4376.51	4376.51	4376.51	4376.51	4376.51
F	Weighted average rate of Depreciation (WAROD) (in %)	5.06	5.06	5.06	5.06	5.06
G	Balance useful life of the asset	26	25	24	23	22
H	Lapsed life at the beginning of the year	4	5	6	7	8
I	Aggregate Depreciable Value	192471.87	192814.77	192814.77	192814.77	192814.77
J	Depreciation during the year	11039.93	11056.12	11056.12	11056.12	11056.12
K	Cumulative Depreciation	57230.65	68286.77	79342.88	90399.00	101455.12



	Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
L	Remaining Depreciable Value (I-K)	135241.22	124528.00	113471.88	102415.76	91359.64

xxiv) The table under paragraph 83 is corrected as follows:

(₹ in lakh)						
	Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
	Interest on Loan					
A	Gross Normative Loan	152464.78	152998.17	152998.17	152998.17	152998.17
B	Cumulative Repayments upto Previous Year	46190.71	57230.65	68286.77	79342.88	90399.00
C	Net Loan-Opening (A-B)	106274.07	95767.53	84711.41	73655.29	62599.17
D	Additions	533.39	0.00	0.00	0.00	0.00
E	Repayment during the year	11039.93	11056.12	11056.12	11056.12	11056.12
F	Net Loan-Closing (C+D-E)	95767.53	84711.41	73655.29	62599.17	51543.05
G	Average Loan (C+F)/2	101020.80	90239.47	79183.35	68127.23	57071.11
H	Weighted Average Rate of Interest on Loan (in %)	7.4718	7.3945	7.3313	7.8006	8.5630
I	Interest on Loan (G*H)	7548.07	6672.79	5805.16	5314.35	4886.98

xxv) The table under paragraph 85 is corrected as follows:

(₹ in lakh)						
	Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
	Return on Equity					
A	Opening Equity	65342.05	65570.65	65570.65	65570.65	65570.65
B	Additions	228.60	0.00	0.00	0.00	0.00
C	Closing Equity (A+B)	65570.65	65570.65	65570.65	65570.65	65570.65
D	Average Equity (A+C)/2	65456.35	65570.65	65570.65	65570.65	65570.65
E	Return on Equity (Base Rate) (in %)	15.500	15.500	15.500	15.500	15.500
F	MAT Rate for respective year (in %)	17.472	17.472	17.472	17.472	17.472
G	Rate of Return on Equity (in %)	18.782	18.782	18.782	18.782	18.782
H	Return on Equity (D*G)	12294.01	12315.48	12315.48	12315.48	12315.48

xxvi) The table under paragraph 90 is corrected as follows:

(₹ in lakh)						
	Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
	Interest on Working Capital					
A	Working Capital for O&M Expenses	704.35	728.82	754.59	781.70	808.98



	Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
	(O&M Expenses for one month)					
B	Working Capital for Maintenance Spares (15% of O&M Expenses)	1267.84	1311.88	1358.27	1407.06	1456.17
C	Working Capital for Receivables (Equivalent to 45 days of annual transmission charges)	4938.57	4878.33	4803.05	4783.36	4758.68
D	Total Working Capital	6910.76	6919.03	6915.90	6972.12	7023.83
E	Rate of Interest (in %)	12.05	11.25	10.50	10.50	10.50
F	Interest on Working Capital	832.75	778.39	726.17	732.07	737.50

xxvii) The table under paragraph 91 is corrected as follows:

(₹ in lakh)						
	Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
	Annual Transmission Charges					
A	Depreciation	11039.93	11056.12	11056.12	11056.12	11056.12
B	Interest on Loan	7548.07	6672.79	5805.16	5314.35	4886.98
C	Return on Equity	12294.01	12315.48	12315.48	12315.48	12315.48
D	O&M Expenses	8452.26	8745.88	9055.11	9380.38	9707.81
E	Interest on Working Capital	832.75	778.39	726.17	732.07	737.50
F	Total (A+B+C+D+E)	40167.02	39568.66	38958.04	38798.40	38703.89

xxviii) The table under paragraph 102(a) is corrected as follows:

(₹ in lakh)					
Assets	2014-15	2015-16	2016-17	2017-18	2018-19
Asset-1	9161.62	9401.98	9324.51	9199.65	9081.61
Asset-2a	9876.98	11823.42	11621.93	11315.06	11008.90
Asset-2b	573.37	685.98	693.71	698.38	686.61
Asset-3a	1857.91	2256.29	2244.53	2204.50	2153.21
Asset-3b		2798.55	3650.56	3983.84	4140.93
Asset-3c		683.64	1217.26	1370.98	1343.66
Asset-3d		8.99	641.88	758.39	846.03
Asset-3e		11.52	779.21	840.85	869.05
Asset-3f		4.38	333.61	351.64	357.73
Asset-3g			578.42	2201.49	2285.24
Asset-3h			650.62	1342.73	1323.83
Asset-3i			710.86	1493.02	1536.79
Asset-3j			116.44	451.62	459.05
Asset-3k			143.70	553.46	553.52

xxix) The table under paragraph 102(b) is corrected as follows:



					(₹ in lakh)
Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
AFC	40167.02	39568.66	38958.04	38798.40	38703.89

4. In view of the above, Annexure-I in respect of WAROD of Asset-3e, Asset-3g and Asset-3i pertaining to 2014-19 tariff period and Annexure-II in respect of WAROD of the Combined Asset pertaining to 2019-24 tariff period are also revised and attached to this corrigendum.

5. Except for the above, all other terms contained in the order dated 5.9.2022 in Petition No. 370/TT/2020 shall remain unaltered.

sd/-
(P. K. Singh)
Member

sd/-
(Arun Goyal)
Member

sd/-
(I. S. Jha)
Member



Annexure-I**Asset-3e**

2014-19		ACE (₹ in lakh)						Depreciation as per Regulations				
Capital Cost	Capital Cost as on 1.4.2014 / COD (₹ in lakh)	2015-16	2016-17	2017-18	2018-19	Allowed ACE (₹ in lakh)	Capital Cost as on 31.3.2019 (₹ in lakh)	Rate of Depreciation	2015-16	2016-17	2017-18	2018-19
Building Civil Works & Colony	529.62	2.88	56.29	0.00	47.98	107.15	636.77	3.34%	17.74	18.73	19.67	20.47
Sub Station	2938.16	0.24	951.13	7.18	489.16	1447.71	4385.87	5.28%	155.14	180.26	205.56	218.66
IT Equipment (Incl. Software)	4.91	0.00	0.16	0.00	0.00	0.16	5.07	5.28%	0.26	0.26	0.27	0.27
Total	3472.69	3.12	1007.58	7.18	537.14	1555.02	5027.71	Total	173.14	199.25	225.49	239.39
Average Gross Block (₹ in lakh)									3474.25	3979.60	4486.98	4759.14
Weighted Average Rate of Depreciation (in %)									4.98%	5.01%	5.03%	5.03%



Asset-3g

2014-19		ACE (₹ in lakh)					Depreciation as per Regulations				
Capital Cost	Capital Cost as on 1.4.2014 / COD (₹ in lakh)	2016-17	2017-18	2018-19	Allowed ACE (₹ in lakh)	Capital Cost as on 31.3.2019 (₹ in lakh)	Rate of Depreciation	2016-17	2017-18	2018-19	
Building Civil Works & Colony	1057.25	33.96	171.94	101.96	307.85	1365.10	3.34%	35.88	39.32	43.89	
Sub Station	8588.64	711.13	1166.40	32.93	1910.46	10499.10	5.28%	472.25	521.82	553.48	
IT Equipment (Incl. Software)	29.61	0.56	0.29	0.00	0.85	30.46	5.28%	1.58	1.60	1.61	
Total	9675.49	745.65	1338.62	134.89	2219.16	11894.66	Total	509.71	562.74	598.98	
								Average Gross Block (₹ in lakh)	10048.32	11090.46	11827.21
								Weighted Average Rate of Depreciation (in %)	5.07%	5.07%	5.06%



Asset-3i

2014-19		ACE (₹ in lakh)					Depreciation as per Regulations						
Capital Cost	Capital Cost as on 1.4.2014 / COD (₹ in lakh)	2016-17	2017-18	2018-19	Allowed ACE (₹ in lakh)	Capital Cost as on 31.3.2019 (₹ in lakh)	Rate of Depreciation	2016-17	2017-18	2018-19			
Building Civil Works & Colony	771.06	37.18	104.59	469.79	611.55	1382.61	3.34%	26.37	28.74	38.33			
Sub Station	6784.86	610.94	162.55	129.41	902.91	7687.77	5.28%	374.37	394.79	402.50			
IT Equipment (Incl. Software)	30.13	0.25	0.09	0.00	0.34	30.47	5.28%	1.60	1.61	1.61			
Total	7586.05	648.37	267.23	599.20	1514.80	9100.85	Total	402.34	425.14	442.44			
								Average Gross Block (₹ in lakh)			7910.24	8368.04	8801.25
								Weighted Average Rate of Depreciation (in %)			5.09%	5.08%	5.03%



Annexure-II**2019-24**

2019-24 Capital Expenditure	Admitted Capital Cost as on 1.4.2019 (₹ in lakh)	Projected ACE (₹ in lakh)		Admitted Capital Cost as on 31.3.2024 (₹ in lakh)	Rate of Depreciation as per Regulations	Annual Depreciation as per Regulations (₹ in lakh)				
		2019-20	Total			2019-20	2020-21	2021-22	2022-23	2023-24
Land - Freehold	4376.51	0.00	0.00	4376.51	0.00	0.00	0.00	0.00	0.00	0.00
Building Civil Works & Colony	15038.88	405.00	405.00	15443.88	3.34%	509.06	515.83	515.83	515.83	781.22
Transmission Line	114555.45	0.00	0.00	114555.45	5.28%	6048.53	6048.53	6048.53	6048.53	5794.69
Sub Station	82861.28	356.99	356.99	83218.27	5.28%	4384.50	4393.92	4393.92	4393.92	4209.53
PLCC	557.85	0.00	0.00	557.85	6.33%	35.31	35.31	35.31	35.31	28.22
IT Equipment (Incl. Software)	416.86	0.00	0.00	416.86	15.00%	62.53	62.53	62.53	62.53	62.53
Total	217806.83	761.99	761.99	218568.82		11039.93	11056.12	11056.12	11056.12	11056.12
Average Gross Block (₹ in lakh)						218187.83	218568.82	218568.82	218568.82	218568.82
Weighted Average Rate of Depreciation (in %)						5.06%	5.06%	5.06%	5.06%	5.06%

